

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 321.
TO BE ANSWERED ON WEDNESDAY, THE 3RD FEBRUARY, 2021.**

NORTH EAST INDUSTRIAL DEVELOPMENT SCHEME

321. SHRI KRIPANATH MALLAH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

- (a) the salient features of the North East Industrial Development Scheme
- (b) the details of the funds sanctioned, allocated and utilized under this scheme in Assam during the last three years; and
- (c) the details of the target set and achievements made so far by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सोम प्रकाश)
**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): The salient features of North East Industrial Development Scheme (NEIDS) which covers both manufacturing and service sector, leveraging information technology is as under:

1	Central Capital Investment Incentive for access to credit(CCIAC)	30% of the investment in Plant & Machinery with an upper limit of Rs.5 Cr.
2	Central Interest Incentive(CII)	3% on working capital credit advanced by Scheduled Banks or Central/State financial institutions for first 5 years from the date of commencement of commercial production/operation. The incentive will be so restricted as to ensure that subsidized interest rate is not below the Marginal Cost of funds based Lending Rates (MCLR) of the lending institution.
3	Central Comprehensive Insurance Incentive(CCI)	Reimbursement of 100% insurance premium on insurance of building and Plant & Machinery for 5 years from the date of commencement of commercial production.
4	Income Tax(IT) Reimbursement	Reimbursement of Centre's share of income tax for first 5 years including the year of commencement of commercial production.
5	Goods and Services Tax(GST) Reimbursement	Reimbursement up to the extent of Central Govt. share of CGST and IGST for 5 Years.

6	Employment Incentive(EI)	Additional 3.67% of the employer's contribution to Employees' Provident Fund (EPF) in addition to Government bearing 8.33% Employee Pension Scheme (EPS) contribution of the employer in the Pradhan Mantri Rojgar Protsahan Yojana (PMRPY).
7	Transport Incentive(TI)	<ul style="list-style-type: none"> • 20% of the cost of transportation including the incentive currently provided by Railways/ Railway PSU for movement of finished goods by rail from the railway station nearest to industrial unit to railway station nearest to the location of the buyer. • 20% of cost of transportation for finished goods for movement through Inland Waterways Authority of India from the port nearest to the location of industrial unit to the port nearest to the location of the buyer • 33% of cost of transportation of air freight on perishable goods (as defined by IATA) from the airport nearest to place of production to any airport within the country, nearest to the location of the buyer.

The total benefits from all component of the scheme put together shall be limited to the total investment in plant and machinery subject to maximum limit of Rs. 200.00 crore per unit.

(b) & (c): North East Industrial Development Scheme (NEIDS), 2017 was notified on 12.04.2018 and came into force w.e.f. 01.04.2017 for a period of five years. For the period 2019-20, a token amount of Rs. 1.00 crore was allocated and the whole amount was utilized for the industrial units in the State of Assam. In FY 2020-21, the budgetary allocation of Rs. 100.00 crore was made at BE stage under NEIDS 2017. At present, 215 industrial units have been recommended by State Nodal Officer of Government of Assam for registration under NEIDS 2017, out of which 177 units have already been granted registration by the Government of India. The proposed investment in the State of Assam by these 215 units under the Scheme is Rs. 1381.51 crore. Till date, the State Level Committee of Government of Assam has recommended for the reimbursement of claims amounting to Rs. 36.03 crore in respect of 45 industrial units of Assam who have started their commercial production and filed their claims under NEIDS 2017. Presently, the claims are under pre-scrutiny by the independent audit agency.
